72

Further KSEB has requested the following capacitor installation schemes to be financed by PFC:-

- i) Scheme of 40 MVAR Capacitor installations; and
- ii) Scheme of 415 MVAR Capacitor installation upto 1994-95.

[Translation]

# Expenditure Incurred on Repair and Maintenance of Power Projects

8653. SHRI R.L.P VERMA: Will the Minister of ENERGY be pleased to state:

- (a) the expenditure incurred on the repair and maintenance of the Thermal and Hydro-electric power plants of NTPC and NHPC in Bihar during 1985-90; and
- (b) the annual increase or decrease in the power generating capacity and the power generated by these plants?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). There is no operating power plant of NTPC or NHPC is located in Bihar at present

[English]

#### Rise in prices of Paper

8654. SHRI RAMDAS SINGH: Will the Minister of INDUSTRY be pleased to start:

- (a) whether there has been a steep rise in the prices of different varieties of paper during the last three years particularly during 1989-90; and
  - (b) if so, the steps taken by Government

to check the rising trend in the prices of paper and also to ensure full utilisation of the installed capacity in the paper industry?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Different varieties of paper and paper board and producted and marketed by the industry and their prices vary from mill to mill and from region to region. Increase in the prices of paper had been noticed from the beginning of 1988. Increase in prices had been reportedly on account of increase in the cost of inputs, freight charges, excise levies, etc

(b) There is, at present, no statutory control over the prices of paper in the country. Steps have been taken by the Government to increase the production of paper and paper board, as a result of which the country is nearly self-sufficient in so far as common varieties of paper is concerned.

[Translation]

#### **Power Generation**

- 8655. SHRI GULABDCHAND KATARIA: Will the Minister of ENERGY be pleased to state.
- (a) the percentage of increase in the power generation in each plan period since 1950 and whether this percentage has come down after 1980 and if so, the reasons therefor; and
- (b) whether a comprehensive time bound plan has been chalked out for development of power and if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The Plan-wise power generation is given below:

74

Plan	Power Generation at the end of Plan Period (Utilities) (GWH)	Percentage increase over the preceding plan
1	2	3
Ist Plan (1951-56)	8592	68.2
2nd Plan (1956-61)	16937	97.1
3rd Plan (1961-66)	32990	94.8
3 Annual Plans (1967-69)	47434	43.8
4th Plan (1969-74)	66689	40.6
5th Plan (1974-79)	102523	53.7
Annual Plan (1979-80)	104627	2.1
6th Plan (1980-85)	156859	49.9
7th Plan (1985-90)	244971	56.2

The percentage of power generation at the end of Sixth Five Year Plan (1980-85) as compared to the Fifth Five Year Plan (1974-79) had decreased due to slippages in the capacity additions, unsatisfactory, performance of thermal stations, inadequacy of funds etc. However, the power shortage had decreased from 16.1 percent in 1979-80 to 6.1. percent in 1984-85.

(b) It is tentatively envisaged to add generating capacity of about 38,000 MW in the country during the Eight Plan Renovation & Modernisation of some of the existing power stations, reduction in transmission and distribution losses, efficient load management and energy conservation are some of the other measures which would improve the availability of power.

[English]

### Award of Compensation by M.R.T.P.C.

8656. SHRI JANAKRAJ GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Monopolies and Restrictive Trade Practices Commission has awarded any compensation to consumers after the amendment made in MRTP Act; and

## (b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Yes, Sir. From 1.1.85 to 31.3.90, the Monopolies and Restrictive Trade Practices Commission has